

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2246
TO BE ANSWERED ON 10TH DECEMBER, 2021**

DIGITAL HEALTH CARD

2246. SHRI RATTAN LAL KATARIA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has launched the Ayushman Bharat scheme to provide free health care to the poor people;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make digital health card of every citizen under Ayushman Bharat Digital Mission;
- (d) if so, the details thereof;
- (e) the number of people targeted to be covered under this scheme; and
- (f) the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f): Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) was launched on 23rd September 2018 to provide health coverage upto Rs. 5 lakh per annum per beneficiary family to around 10.74 crore poor and vulnerable families identified from Socio Economic Caste Census (SECC) data of 2011 on the basis of select deprivation and occupational criteria across rural and urban areas respectively. Details of the scheme are at Annexure.

The Government has made a provision for every citizen to generate his/her health ID free of cost. As of 06th December 2021, a total of 14,15,49,620 Health IDs have been created. The creation of Health ID is voluntary. However, NHA is creating awareness among the citizens about the usage and advantages of Health ID to ensure their maximum participation.

1. AB-PMJAY is the world's largest Government funded health assurance scheme.
2. AB-PMJAY provides health assurance of up to Rs.5 Lakh per family per year for secondary and tertiary healthcare hospitalizations.
3. AB-PMJAY is a completely cashless and paperless scheme.
4. The benefits under AB-PMJAY are portable across the country.
5. There is no cap on family size, or age or gender.
6. The beneficiary families under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) have been identified from the Socio-Economic Caste Census (SECC) of 2011 on the basis of select deprivation and occupational criteria across rural and urban areas. Details are as below:

Detailed list of criteria for eligibility under AB-PMJAY as per SECC 2011

Automatically included:

1. Households without shelter
2. Destitute/ living on alms
3. Manual scavenger families
4. Primitive tribal groups
5. Legally released bonded labour

Deprivation criteria in rural area:

- D1: Only one room with kutcha walls and kutcha roof
- D2: No adult member between age 16 to 59
- D3: Female headed households with no adult male member between age 16 to 59
- D4: Disabled member and no able-bodied adult member
- D5: SC/ST households
- D7: Landless households deriving major part of their income from manual casual labour

Occupational criteria in urban area:

- 1) Rag picker
- 2) Beggar
- 3) Domestic worker
- 4) Street vendor/ Cobbler/hawker / Other service provider working on streets
- 5) Construction worker/ Plumber/ Mason/ Labour/ Painter/ Welder/ Security guard/ Coolie and other head-load worker
- 6) Sweeper/ Sanitation worker / Mali
- 7) Home-based worker/ Artisan/ Handicrafts worker / Tailor
- 8) Transport worker/ Driver/ Conductor/ Helper to drivers and conductors/ Cart puller/ Rickshaw puller
- 9) Shop worker/ Assistant/ Peon in small establishment/ Helper/ Delivery assistant / Attendant/ Waiter
- 10) Electrician/ Mechanic/ Assembler/ Repair worker/Washer-man/ Chowkidar

7. The number of eligible beneficiaries under SECC 2011 is 10.74 crore (50 crore people). 33 States/UTs implementing AB-PMJAY have further expanded the coverage of the scheme to include 13.44 crore families (65 crore people).

8. AB-PMJAY is implemented in all States and UTs barring West Bengal, NCT of Delhi and Odisha.

9. The scheme is implemented across the country through a three-tier model. National Health Authority, an attached office of the Ministry of Health and Family Welfare with full functional autonomy, is the apex body implementing AB-PMJAY across the country. For effective implementation of AB-PMJAY at States/UTs level, State Health Agencies (SHAs) have been established. District Implementation Units (DIUs) have been set up for ensuring on-ground coordination between scheme stakeholders and for smooth implementation.

10. AB-PMJAY is completely funded by the Government and costs are shared between Central and State Governments in the ratio as per the extant directives issued by Ministry of Finance.